

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4219**

**TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2017/ CHAITRA 7, 1939 (SAKA)**

**PERMISSION TO USE BORDER ROADS**

**4219. SHRI ANURAG SINGH THAKUR:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has recently allowed border roads in Mizoram and Tripura to be used by Bangladesh in order to construct border outposts in the Chittagong Hill Tracts;**

**(b) if so, the details thereof; and**

**(c) the details of the border management co-operation between India and Bangladesh?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJJU)**

**(a) & (b) The Government of India has approved for providing security and logistic support to Border Guard Bangladesh (BGB) by way of using Indian border roads in the States of Tripura and Mizoram for construction of Border Out Posts (BOPs) by BGB in Chittagong Hill Tracts area.**

**(c) Bilateral meetings at various levels between Border Guard Bangladesh (BGB) and Border Security Force (BSF) are held regularly including bi-annual DG Level meetings to enhance border management co-operation between India and Bangladesh.**

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